

MEGHALAYA LEGISLATIVE ASSEMBLY

BUDGET SESSION

LIST OF BUSINESS

THURSDAY, MARCH 10, 2016

PRIVATE MEMBER'S BUSINESS

1. Questions.
2. Dr. DONKUPAR ROY, MLA to call the attention of the Minister in-charge Law under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in “The Shillong Times” dated 24th February, 2016 under the caption “ADCs get ₹267.4 crores from the Union Government ”.
3. Motions
4. Resolution.

*Shillong,
The 9th March, 2016.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*